NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 123(ND)/2013 CA NO.

CORAM:

PRESENT: SH. R.VARDARAJAN Hon'ble Member (J)

> SH.S.K.MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.08.2016

NAME OF THE COMPANY:

Mr. Rakesh Kumar Jain

Vs.

M/s. Metcalf Properties Pvt. Ltd. & Ors

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	RI	EPRESENTATION	SIGNATURE
3. Ms.	Shychi		2	Aduptates for Respondent No.1-3 and 78,8	Shuchi
	-	. Agarwal. 4 Icertica		Res. 4. 5	
MY.	A·K. (Amil	Sharma Sajpai Gupta	Sr Adu A-h Adv ORDER -	J letitioner	

Both sides are present. Since the case is pending for final arguments, the matter is posted for hearing on 17th September 2016.

OG J (R-VARADHAAN AN (R. VARDHARAJAN) MEMBER (J) (S.K. MOHAPATRA) MEMBER (T)

26th August, 2016 A.K. Arora